

Annexure - 8
Name of the corporate debtor: Repute Foods Private Limited; Date of commencement of CIRP: 07/01/2025; List of creditors as on: 30/01/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Gujarat VAT Department		18.01.2025	2853230	-	Operational Claim	-	-	No	-	-	-	2853230	Matter is Sub Judge before Hon'ble GVAT Tribunal and hence, Claim kept in abeyance
	Total			2853230									2853230	



Chirag R. Shah,